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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

NOTIFICATION No. 9 (RE-2007)/2004-2009

NEW DELHI, DATED 11th June 2007

S.O. (E) In exercise of powers conferred by Section 5 of the Foreign Trade (Development & Regulation) Act, 1992 read with paragraph 1.3 of the Foreign Trade Policy (FTP), 2004-2009, as amended, the Central Government hereby makes the following amendments in FTP, 2004-2009 (updated as on 19.4.2007) :

1. The following shall be added at the end of Paragraph 2.1 of Foreign Trade Policy 2004-2009:

“Import of rough diamond from Cote d’Ivoire shall be prohibited in compliance to Paragraph 6 of UN Security Council Resolution (UNSCR) 1643(2005).”

2. This issues in Public interest.

sd/-
(BHAWANI SINGH MEENA)
Director General of Foreign Trade
And Ex-Officio Additional Secretary to the Government of India

(Issued from F.No. 01/89/180/00236/AM-02/PC-1 (A))